### GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA **UNSTARRED QUESTION NO.: 846** (To be answered on the 28th April 2016)

# UPGRADATION OF AIRPORTS/HELIPADS

846.

## SHRI SANKAR PRASAD DATTA

## Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

(a) the details of operational civil airports/helipads in the North-Eastern States and those which have suspended their operation in the region along with the reasons therefor, State-wise;

(b) the details of proposals received for upgradation of civil airports/helipads in the region during the last three years and the current year and the action taken thereon along with the details of civil airports/helipads upgraded in these States during the said period including latest position of upgradation of Agartala airport;

(c) whether the Directorate General of Civil Aviation has conducted detailed inspection of all the critical airports, airfields and helipads in the North-Eastern region and if so, the details thereof; (d) the steps taken by the Government to increase aerial connectivity to the region by increasing

flights as well as helicopter services;

(e) the latest position of reopening of Kailashahar and Kamalpur airports; and

(f) whether there is any proposal to start early morning flight to and from Agartala and if so, the reaction of the Government thereto?

#### ANSWER

# Minister of State in the Ministry of CIVIL AVIATION नागर विमानन संत्रालय में जन्य संत्री

(Dr Mahesh Sharma)

a) & b): The information is being collected and will be laid on the Table of the House.

c): The Directorate General of Civil Aviation (DGCA) conducts Surveillance inspection for the licensed airports as per Annual surveillance plan. DGCA has inspected Lengpui Airport and Guwahati Airport in the year 2016. Dimapur, Dibrugarh, Barapani, Lilabari and Agartala Airports were inspected by DGCA in 2015 and Imphal Airport in 2014. In addition Itanagar (Naharlagun) helipad was inspected in 2015 and Gangtok helipad in 2016.

d): With a view to achieving better regulation of air transport services and taking into account the need for connectivity to remote areas in the country, the Government has issued Route Dispersal Guidelines. However, it is upto the airline operators to provide air services to specific places depending upon the traffic demand and commercial viability and their company policy.

Helicopter Service has been extended to Mizoram and Nagaland.

e): Airports Authority of India (AAI) has requested the State Government to provide 75 acres of land at Kailasahar Aiport and 50.50 acres of land at Kamalpur Airport for operations of ATR-72 type aircrafts. Development of airports is subject to handing over of land free from all encumbrances and free of cost by State Governments to AAI.

f): As per the Summer schedule - 2016 approved by DGCA, Indigo Airline operates at Kolkata-Agartala sector at 08:30 hrs and 09:45 hrs and Spice Jet operates at 09:50 hrs.